

In the High Court of Judicature, Bombay.

Done day, the 11th day of August 1864.

SPECIAL APPEAL No. 295 — of 1864.

Anunt bin Gopalbhat Joshi
of the Satara District } Appellant
(Original Plaintiff)

versus

Karajunbhat bin Morebhat
Joshi of the Satara District } Respondent
(Original Defendant)

Rs. 1092 — 11 — 3.

The claim in the Original Suit was to recover by right of adoption moveable and immoveable property.

In Appeal No. 295 of 1864 the District Judge of the District of Satara at Satara reversed the Decree of the Juff of Patipote who on remand had awarded the claim and threw it out.

A Special Appeal was preferred in the High Court on the grounds that ~~the~~ the decision of the Dist. Judge is contrary to law in that although the appellant became the heir of Gopalbhat under Exhibit No. 96, and is entitled as such to the property

that in dispute the same was not awarded to him, and ~~that~~
(II.) ~~that~~ there has been a substantial error
in law in the investigation of the case —
which has produced error in the decision
of the case upon the merits in that — the
whole of the evidence tendered by the
appellant was not received.

The Court
conform the decree of the
District Judge with
costs on the special
appellant.

App. by Fisher

Lawrence S. Parker

MEMORANDUM OF COSTS incurred in Special Appeal No. 293

of 186 4 against the decision of the Judge of the District of Satara and disposed of on the 11th Aug^r 1864 by confirming the same with Costs

BY THE APPELLANT—

In the District.

In the Moonseiff's Court	236	4	"		
In the Judge's Court (including V. Fee)	33	4	7		
				269	8

In this Court.

Stamp for Memorandum of Special Appeal	50	"	"		
Stamps for copies of Decree and Judgment	13	"	"		
Stamp for Vukeelutnama	2	"	"		
Batta for Process and Postage	2	13	"		
Sectioner's Fee	2	13	"		
Vukeel's Fee	32	12	7		
				103	6
				372	15
				2	

Special Memo was
 dated on two Rupees
 on account of
 Spec^l appelland
 a stamped
 Spec^l appelland being
 under the copies of
 49 adg^l were given
 Special papers.

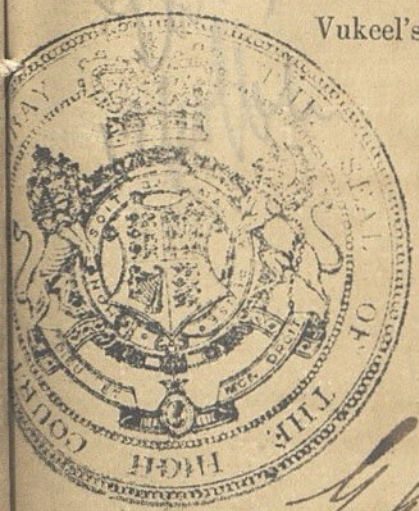
BY THE RESPONDENT.

In the District.

In the Moonseiff's Court	111	"	8		
In the Judge's Court	92	8	7		
				203	9

In this Court.

Stamp for Vukeelutnama	2	"	"		
Vukeel's Fee	32	12	7		
				34	12
				238	5
				10	



Ch. Sumbh

Ch. Sumbh
 For Acting Registrar
 for Dealer

The 11th day of August 1864